### I का अनुस्कर्मक

225

21/12.

# Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Before the Returning Officer
For election to Legis Lake Assembly (name of the House)

From ..... 225 Guru A ...... Constituency (Name of the Constituent )

1 Surendo a formad & Windaught of wife of Jagas	h Navyan Sents. igus, Pe - Grerary rells full postal address), o candidob: a unc above
Liection, do nereby solemnly affirm and state on oath as under-	S #
(Strike out whichever is not applicable)	
Chil Bhowhise Toute Party	political party ) / am contesting as an
Independent candidate	control party 11 am containing as an

(2) Details of PAN and status of filing of Income tax return:

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)
<i>y</i> .	Self	X	*	Kopecay
2.	Spouse-		*	
3.	Dependent I	Nit		
4.	Dependent 2			
5.	Donordort 2	NiL		
-	Dependent 3	Ni L		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

10 1. 19

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Mi L
(b)	Name of the court, Case No. and Date of order taking cognizance :	N; L
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NiL

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	, Ni-
(b)	Name of the Court(s), Case No. and	· · · · · · · · · · · · · · · · · · ·
	Date(s) of order(s).	NIL

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1	Punis	an ma	100	7.1	MARKET CO. F.	
/ 1	CHEFT	AR SERV		b 1	化化油催化物	1.744

(5) That I give herem below the details of the assets (movable and in movable etc.) of mysels. my spouse and all dependents:

### A. Details of movable assets:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	30,000/-	26,000/-	-	_	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1,49000/-	86,000/-		-	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount, KVP	14,000 = 00	30,000/-	-		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	1,00000	1,00000/-			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	-	-			
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Hero House BRZE 2868 Scarbio - Bol Bolero -	MIL MBR 26E/ JH 02:R/75	3448 (10 LA)	eh) leh)	
(viñ)	Jewelry, bullion and valuable thing (give details of weight and value)	latera Sala	9018-10 +019 83-2504001- 411/41. Johls			

sily other assets such as value of Claims/interest	NiL	NIL	1	
Gross Total value	19 98000/	592000		
Details of Immovable		-, -		

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
-	V.		13		1	
(i)	Survey number(s)	eurs bight				
	Area (Total measurement in 1-acres)	of s watha De watha 25.5 Kath				
	Whether inherited property (Yes or NO)	No.				
	Date of purchase in case of self acquired property	1980-2009				
	purchase	2,38000/				
	Any Investment on the land by way of development, construction etc.	-				
	Approximate Current market value	11,00000/-				
(ii)	Non-Agricultural Land Location(s) Survey number(s)		1. Rawnatol 2 guraru 3. Bagdina 4- Bahbal	MOTE MOTE	9	
	Area (Total measurement in sq. ft.)		1. 2. 5 HAH		_	
	Whether inherited property (Yes or NO)	No-	2 1 KAHLA 3 - 7 Dhu - 4 - 2 25 LEA 5 1 KAPLA 11	Had.	-	
	Date of purchase in case of self acquired property		1990 - 200			
	Cost of Land (in case of purchase) at the time of purchase		RS 4,00000	1-		
	Any Investment on the land by way of development, construction etc.		18 400000	-		
	Approximate Current market value	120	75,00001-			
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NiL	NIL	NIL	мiL	
	Built up Area (Total measurement in sq. ft.)	NiL	NiL	NIL	7:1	

_	V Individual Control of the Control				
=10.72	V leaher inherited property (* es or NO)	NI2			
	Date of purchase in case of serf activited property	Ni.			
	Cost of property (in case of purchase) at the time of purchase	NiL		-	
	A sy Investment on the property by way of development, construction etc.	Nil -			
	Approximate Current market value				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Mil			
	Area (Total measurement in sq. ft.)				
	Built up Area (Total measurement in sq. ft.)				
94	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase	10		-	
	Any Investment on the land by way of development, construction etc.	-			
	Approximate Current market value				
(v)	Others (such as interest in property)	NiL			
(vi)	Total of Current Market Value of (i) to (v) above		RS 86,00000/_		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Amount outstanding es	about bour	i cu			
	Amount outstanding Rs. 12 4	1 CEA - 42 4	alch ·			

	Asy other liability	1,500001-		_	_	
	Grand total of liabilities	Rs 12 Labh	65. 5. 5 Lall			
(ii)	Government Dues: Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water	_				
	Dues to departments dealing with supply of electricity	_			_	
	Dues to departments dealing with supply of telephones/mobiles			·	-	
	Dues to departments dealing with government transport (including aircrafts and helicopters)	_		-		
	Income Tax Dues					
	Wealth Tax Dues				_	
	Service Tax Dues	1			_	
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues	-	NiL -		Ni.	

# (7) Details of profession or occupation:

b. Spouse .. Sport. employee.

#### (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

B. se, 1941, Magadh Leniversity, Bost Faya

### (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Spat/Kym secretedra Prasal Sinh
2.	Full postal address	190 - Furaru miles - 824118/50
3.	Number and Name of the constituency and state	225 GURUA
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bhartiya Janta Party
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

(c) Total number of Pending ceases where the court (s) have taken cognizant			MIL					
S PAN of			Year for which list   1.751 harring Name Income Tax Return filed					
(a) Candidate				NIL				
(b) Sponse: (c) Dependents				NIL				
44	30-0-0	escollar.			0000			
	of Assets and	Management and a construction	the second secon					
on	Self	Spouse	Depen	dent-l	Depende	nt-II	Dependent-III	
e otal value) 19	garrot-	1 2 2 2			=			
ole		18,50	50000		-			
Price and nent Cost of ole Property Jue)	-	6,3800						
nate Current rice of stal Value)		18,50	00/-					
5								
mment Total)								
from Bank, Institutions and otal)								
ational qualific	cation: B.	se, 10	77	Men	gash Bos	he	say 9	
so	ional qualific	f School / University educa	f School / University education with	f School / University education with full form	f School / University education with full form of the	f School / University education with full form of the certification		

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified, at patrag this the 30-10-19 day of 2-1-12 201

DEPONENT 31-12

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magastrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and neather